



2026:AHC:21255

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 2113 of 2026

Aish Alam Ansari And Another

.....Petitioner(s)

Versus

State Of U.P. And 10 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mahendra Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn with liberty to file fresh petition.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as withdrawn with liberty as prayed.

(Prakash Padia,J.)

January 30, 2026

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